

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1-IA/65(AHM)2024
in
CP 6 of 2020

Proceedings under Section 66 of Co. Act, 2013

IN THE MATTER OF:

Shpphire Industrial Infrastructures Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 04/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.

For the Respondent :

ORDER

IA/65(AHM)2024

Heard Ld. Counsel for the applicant.

List for further consideration on 11.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)